

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 25<sup>TH</sup> October, 2017.

No.HCM/1/96/BENCH/72053 As directed, it is hereby informed to all the learned counsel and concerned parties that with reference to the Cause List for Monday, the 30<sup>th</sup> October, 2017, the timing of the court sitting has been changed so that the Single Bench of Hon'ble the Acting Chief Justice will sit after His Lordships arrival from Delhi at 11.30 a.m. and Single Bench of Hon'ble Mr. Justice Kh. Nobin Singh will sit at 10.30 a.m.

Further, Division Bench will sit at 2.00 p.m. and thereafter, if time permits the respective Single Benches will continue, if necessary.

Sd/-  
( RK Memcha Devi )  
REGISTRAR

Copy to :

1. The Advocate General, Government of Manipur
2. The Government Advocate, Govt. of Manipur
3. The Registrar (Admn.), High Court of Manipur,
4. The President, High Court Bar Association, Manipur,
5. The President, AMBA, Manipur
6. The President, High Court of Manipur Bar Association
7. All The Joint Registrars, High Court of Manipur.
8. All The Deputy Registrars, High Court of Manipur
9. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur
10. All The Assistant Registrars/LRO/Sr. Grade Stenographer, High Court of Manipur
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh
12. The PS to Registrar General, High Court of Manipur
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All The Superintendents, High Court of Manipur
15. The Court Masters, High Court of Manipur
16. Guard File/Order Book/Concerned file.
17. Notice Board

*25/10/2017*  
( RK Memcha Devi )  
REGISTRAR